

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 04.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.76/BB/2017	-	Admission	Rule 6 of IB	Impact Safety Glass Works Pvt Ltd Vs SBI

**RAJESH S.**

ADVOCATE  
8123976974

*Seamed Creditor  
State Bank of India*

*Rajesh*

2) **Prashanth P.N.**  
9980488332.

*for Petitioners*

*Vakalatnama  
for Prashanth P.N.*

**Dr. K.S. Ranichandrase**

**S. Manjula Devi, Adv**

**S. Jayalakshmi, Adv**

**For KSP & Co**

**9994055713**

*For Petitioners*

*S M anur*

**ORDER**

Counsel for Petitioner Company is present. Deepak & Rajesh, Advocates filed vakalath for SBI which is financial creditor. Counsel for Bank requested time for filing objections. List it on 13/09/2017.

**Member (T)**

**Member (J)**